

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 302
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pvt. Ltd. Applicant/petitioners
v.
Govt. of National Capital Territory of Delhi Respondent

Order under Section 391-394 of the Companies Act, 2016

Order delivered on 24.07.2019

CORAM:

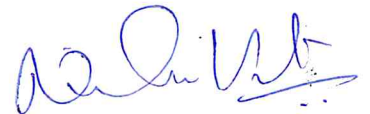
SHRI R. VARADHARAJAN,
HON'BLE MEMBER (JUDICIAL)

For the Applicant/petitioners : Mr. Kabir Diwan, AR

For the Respondents : -

ORDER

By Order of the Bench, the matter is listed on 06.08.2019.



(Nirmala Vincent)
Court Officer